## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/78/2018

NAME OF THE PETITIONER(S)

: INDIA POTASH LTD &4

**UNDER SECTION** 

: 441

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

H.W.ILANGO CONFECTER

Pittlenge

## ORDER

Representative for the Applicant present and submitted the arguments. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk